

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION NO. 3340

TO BE ANSWERED ON 5th August, 2016/Shravana 14, 1938 (Saka)

Welfare and Security of MNREGA Workers

†3340. SHRI VINOD KUMAR SONKAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is considering to make the Pradhan Mantri Suraksha Bima Yojana of Rs. 12 and Pradhan Mantri Jeevan Jyoti Yojana of Rs. 330 compulsory for the welfare and security of crores of MNREGA workers and if so, the details thereof;
- (b) whether the Government has carried out any assessment of the benefits and security, the same is likely to bring to the MNREGA workers by making the aforesaid schemes compulsory;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): Any person within the age group of 18-50 years having a bank account can enroll for Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life insurance of Rs. 2 Lakhs. Similarly, any person within the age group of 18-70 years having a bank account can enroll for Pradhan Mantri Suraksha Bima Yojana (PMSBY) for accidental death/disability insurance of Rs. 2 Lakhs. The subscribers can also be MGNREGA beneficiaries/labourers as well. The above two schemes are voluntary in nature as they can be self-subscribed and are not mandatory for any section of society.

As per Ministry of Rural Development, an advisory has been issued to States/UTs for opening of account of MGNREGA workers under Pradhan Mantri Jan Dhan Yojana and also to encourage their enrolment under the schemes namely; Atal Pension Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana.
